

not consulted when the blocks are selected?

**Shri B S Murthy:** The information may be passed on to us

**Shri Naghubir Sahai:** It has been found that the villages in the blocks have been grouped together without any regard to their contiguity, division of a pargana or tehsil and this irrational basis causes a number of inconveniences. May I know if any instructions have been issued by the Government to form these blocks on a rational basis and if so, what are they?

**Shri B S Murthy:** The blocks are formed by the State Governments and I think the hon Member will do justice to the State Governments they will take all things into consideration and then only decide the formation of the blocks.

**Shri Tangamani:** May I know whether the Government will request the various State Governments to see that the new blocks are contiguous to the blocks which are already in operation?

**Shri B. S. Murthy:** That is again a matter that is left to the State Government's decision.

श्री हेम राज : क्या मैं जान सकता हूँ कि हिमाचल प्रदेश के पहाड़ी इलाके में तीस तीस चालीस चालीस हजार की आबादी पर ब्लॉक बनाये गये हैं और पंजाब और उत्तर प्रदेश के पहाड़ी इलाकों में ६०-७० हजार की आबादी पर बनाये गये हैं ?

**Shri B. S. Murthy:** I request the hon Member to pass on that information to us.

#### Training of Sarpanches of Panchayats

\*348 { **Shri R. C Majhi:**  
 { **Shri Subodh Hansda:**  
 { **Shri Ram Krishan Gupta:**  
 { **Shri Bibhuti Mishra:**  
 { **Dr Ram Subhag Singh:**

Will the Minister of Community Development and Co-operation be pleased to state

(a) whether the scheme for the training of the Sarpanches of Panchayats and non-official members of the Block Development Committees has been finalised, and

(b) how many Sarpanch and non-official members of the Blocks can be trained at a time?

**The Deputy Minister of Community Development and Co-operation (Shri B S Murthy):** (a) and (b) The scheme for the training of non-official members of the Block Development Committees has been finalised and copies thereof have been sent to the Department of Parliamentary Affairs for placing on the Table of the Lok Sabha. The scheme for the training of Sarpanches and Up-sarpanches is under consideration. Except in Rajasthan the actual training of non-official members of Block Development Committees has not yet started. In each camp about 50 members are proposed to be trained.

**Shri R. C Majhi:** What is the main object of training these Sarpanches?

**Shri B S Murthy:** They are members of a committee and therefore are given training in the rules and regulations procedure, etc.

**Shri R C Majhi:** They had been training what are called the village leaders. How is the training for Sarpanches different from the training given to the village leaders?

**The Minister of Community Development and Co-operation (Shri S K Dey):** If I may add by way of explanation the intention is to train the members of the block development committees to make them fitter for the implementation of the community development programme and to acquaint them with all the facets of the development programme and also the procedure.

**Shri Subodh Hansda:** As the Government is going to give training to these Sarpanches as non-official members of the block development committees, may I know whether any

experiment was carried on to ensure the efficient use of powers by the Sarpanches in the implementation of the various programmes? If so, in how many blocks have these experiments been carried on and with what results?

**Shri S. K. Dey:** The question of experimentation does not at all arise because we have said that all Sarpanches must be members of the block development committee. These are to be gradually converted into statutory institutions for the implementation of the programme. Since these representatives are there, they have to be trained in the better understanding of the programme so that they can be fitler for the implementation of the tasks given to them.

**Shri Ram Krishan Gupta:** May I know the number of training centres to be opened during this year?

**Shri S. K. Dey:** The approach to the training of these non-official members is quite different. We are trying to train all these non-officials predominantly in non-official institutions. So, the first task that the Ministry has undertaken is to run some training camps in different regions for the training of the trainers. The first training camp for the trainers has already been conducted in Delhi. The second training camp is intended to be started very shortly in Hyderabad. There will be a third and the fourth camps. It is expected that for the whole of India, there will be 40-50 non-official institutions or perhaps more for the implementation of these training programmes.

**श्री विभूति मिश्र :** अभी मंत्री जी ने बतलाया कि सरपंच लोगों की ट्रेनिंग की बात विचाराधीन है। गांवों में सरपंच पंचायतों में फैलाने करने हैं। उन को कायदा कानून मामूय नहीं होगा जिस का नतीजा यह होता है कि जब मामला हाईकोर्ट में जाता है तो हाईकोर्ट सरपंचों पर स्टिचर पाल करती है। मैं जानना चाहता हूँ कि गांवों में . . . .

**उपपञ्चम गहोदय :** जो चाप जानना चाहते हैं वह पहले रक दें तो ज्यादा मामानी हो जाय।

**श्री विभूति मिश्र:** क्या सरकार यह बताना सकती है कि कब तक सरपंच लोगों की ट्रेनिंग का काम शुरू हो जायगा।

**Shri S. K. Dey:** So far, I have talked only of the developmental responsibility of the Sarpanches. If it is a question of the Nyaya Panchayats, that programme is also intended to be taken up very shortly. We intend to have 3-4 days camps on the lines of the Gram Sahayak camps for the training of Sarpanches and Up-Sarpanches in order that they may discharge all their responsibilities in the panchayats.

**Dr. M. S. Aney:** Are they made Sarpanches first and then trained or are they trained first and made Sarpanches afterwards?

**Shri S. K. Dey:** The answer is very clear. First, they have to be made Sarpanches before we know who they are.

**Shri Sonavane:** May I know whether in the curriculum for this training the removal of untouchability is one of the subjects as untouchability is still prevalent in the villages?

**Mr. Deputy-Speaker:** He has explained the training given.

**Shri B. S. Murthy:** The hon. Member knows that the whole nation is trying to remove untouchability, not only the community development projects.

**Mr. Deputy-Speaker:** Is this also one of the subjects in which training is given? That is his question.

**Shri B. S. Murthy:** Not directly, but indirectly.

**Shri Surendranath Dwivedy:** May I know whether this training will be a continuing process because the Sarpanches are elected for a period of time?

**Shri S. K. Dey:** It will be a repetitive process.

**Shri Tangamani:** May I know whether for this Rajendranagar training camp which is going to be set up this month, representatives of the State Advisory Committee of the Southern States will be invited?

**Shri S. K. Dey:** Not all the members of the State Advisory Committees. Naturally, we are training in this camp only trainers of all the Southern States. Some non-official members of the State Legislature as well as of Parliament will be requested to participate to the extent they can in this training process.

**Dr. Sushila Nayar:** The success of the programme naturally depends upon men as also women. May I know if there is any programme for training women leaders in rural areas for this programme because they are mostly not even members of the development committees at present?

**Shri S. K. Dey:** We have been struggling to take up the training programme for women all over the country. The difficulty is to find women trainers. It is that which is just standing in the way but the scheme is there.

#### Bhakra Dam

\*344. **Shri Ajit Singh Sarhadi:** Will the Minister of Irrigation and Power be pleased to state

(a) whether there has been a conference of top experts pertaining to change in the design of Bhakra Dam recently for increased storage of water; and

(b) the nature of change contemplated and the purpose thereof?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). A statement giving the information is laid on the Table of the House.

#### STATEMENT

On the advice of the Bhakra Board of Consultants, the Bhakra Control Board decided in September, 1958 to raise the reservoir level of the Bhakra Dam by 10 ft. The height of the Dam will remain unchanged, but the radial gates controlling the discharge into the spillway will be suitably enlarged to cater for the increased pond level. The increase in the reservoir level will give an additional storage of 3.5 lakh acre ft. of water.

**Shri Ajit Singh Sarhadi:** May I know what further consideration necessitated the raising of the reservoir level which was not present at the time of the original scheme, and what additional expenditure would be incurred as a consequence of this change?

**Shri Hathi:** The consideration which led to this decision was that there would be an additional storage of 3.5 lakh acre ft. The additional expenditure involved would be about Rs. 9.5 lakhs.

**Sardar Iqbal Singh:** May I know whether the Government have also considered the Beas Link scheme in this?

**Shri Hathi:** Not in connection with the Bhakra Dam?

#### Tungabhadra Project

\*345. **Shri Nagi Eddy:**  
 { **Shri T. B. Vittal Rao:**

Will the Minister of Irrigation and Power be pleased to refer the reply given to Starred Question No. 116 on the 11th February, 1959 and state:

(a) whether information has since been collected regarding Gadwal North and South canals which have not yet been constructed under Tungabhadra Project,

(b) whether those canals formed part of canal system (yet to be executed) prior to the States reorganisation, and